

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/38062/2024 BLAPL/12761/2024	SURESH CHAMPIA VS STATE OF ODISHA	SK. ZAFARULLA VS	BAMBARI /122 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000027/2024
2	D-BLAPL/38065/2024 BLAPL/12762/2024	GOBINDA SAHU @ GOBI SAHU VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	ANGUL SADAR PS /568 /2021 A.D.J.,ANGUL(Anugul) CT/0000079/2022
3	D-BLAPL/38070/2024 BLAPL/12763/2024	SANGRAM MARANDI VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /524 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002114/2024
4	D-BLAPL/38079/2024 BLAPL/12764/2024	MANOJ KUMAR SINGH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	TOMANDO /328 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000771/2024
5	D-BLAPL/37818/2024 BLAPL/12765/2024	DINESH BABU VELLAISAMY@DHINESH BABU SV VS STATE OF ODISHA	RAJJEET ROY VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,CHHENDIPADA(Anugul) GR/0001143/2024
6	D-BLAPL/38085/2024 BLAPL/12766/2024	SMRUTI RANJAN MUDULI @ LIKU VS STATE OF ODISHA	SAMVIT MOHANTY VS	NAUGAON /213 /2024 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000080/2024
7	D-BLAPL/37831/2024 BLAPL/12767/2024	DEEPAK KUMAR VS STATE OF ODISHA	DAYANIDHI MISHRA VS	ADVA /49 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000029/2023
8	D-BLAPL/37660/2024 BLAPL/12768/2024	KARTIKA MAHAKUD @ KARTIKA VS STATE OF ODISHA	NARAYAN PRASAD MOHANTY VS	KEONJHAR TOWN /519 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0001666/2024
9	D-BLAPL/37852/2024 BLAPL/12769/2024	CHAMARU @ PINTU @ RAMCHARAN SINDHRI VS STATE OF ODISHA	GOKULANANDA SAHU VS	LARAMBA /139 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000758/2024
10	D-BLAPL/37992/2024 BLAPL/12770/2024	TRIPURA NAIK @ BATA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /249 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000478/2024
11	D-BLAPL/38096/2024 BLAPL/12771/2024	MANOJ KHORA VS STATE OF ODISHA	ABHISEK MOHANTY VS	SUNABEDA /207 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000130/2023

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12	D-BLAPL/36981/2024 BLAPL/12772/2024	AZIMULLAH KHAN VS STATE OF ODISHA	AMITABH NAIK VS	DARGHA BAZAR /133 /2022 2ND ADJ,CUTTACK(Cuttack) ST/0000105/2023
13	D-BLAPL/38021/2024 BLAPL/12773/2024	KALANDI CHARAN BEHERA VS STATE OF ODISHA	LALATENDU PAL VS	BRAHMANITARANG /284 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001169/2024
14	D-BLAPL/38055/2024 BLAPL/12774/2024	GYANA RANJAN BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	KUNDHEIGOLA /241 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000465/2024
15	D-BLAPL/37980/2024 BLAPL/12775/2024	PRASANTA MAHAKUD @ BEDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /249 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000478/2024
16	D-BLAPL/36700/2024 BLAPL/12776/2024	RAKESH @ MUNU PATTNAIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KUMBHARAPARA /337 /2024 S.D.J.M.,PURI(Puri) GR/0000988/2024
17	D-BLAPL/37479/2024 BLAPL/12777/2024	DAITARI PATEL VS STATE OF ODISHA	JIBAN RANJAN DASH VS	KALAMPUR /79 /2024 J.M.F.C, JAIPATNA(Kalahandi) CT/0000262/2024
18	D-BLAPL/37780/2024 BLAPL/12778/2024	KANHU CHARAN BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /140 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0001691/2024
19	D-BLAPL/38193/2024 BLAPL/12779/2024	RAJKUMAR BADAIAK VS STATE OF ODISHA	ABHILASH MISHRA VS	BISRA /167 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001049/2024
20	D-BLAPL/38141/2024 BLAPL/12780/2024	MANOJ KUMAR NAIK @ MANTU VS STATE OF ODISHA	SAKTI PRASAD DAS VS	JATNI P.S. /460 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000599/2024
21	D-BLAPL/37872/2024 BLAPL/12781/2024	PAPU @ PRAFULLA MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SORO /607 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000919/2024
22	D-BLAPL/38188/2024 BLAPL/12782/2024	SATYAJIT BISWAL VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /468 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002510/2024
23	D-BLAPL/38186/2024	BASUDEB TRIPATHY @ BASUDEV	SANDEEP RAJ PANDA	KEONJHAR TOWN /590 /2024

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	BLAPL/12783/2024	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,KEONJHAR Spl/0000064/2024
24	D-BLAPL/38167/2024 BLAPL/12784/2024	GATIKRUSHNA SAHU VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	/ /0 SPL.JUDGE,ANGUL(Anugul) Spl/0000064/2013
25	D-BLAPL/37893/2024 BLAPL/12785/2024	KUNA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /833 /2024 4TH ADDL SESSIONS JUDGE CUM SPL JUDGE TR/0000647/2024
26	D-BLAPL/37723/2024 BLAPL/12786/2024	KIRAN KUMAR BARIK VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	BALIANTA P.S. /430 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001705/2024
27	D-BLAPL/38176/2024 BLAPL/12787/2024	BIRANCHI NARAYAN NATH VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BAIDYANATHPUR /326 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001471/2024
28	D-BLAPL/37822/2024 BLAPL/12788/2024	SANTOSH PATRA @ SANTU VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	AIR FIELD P.S. /248 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000790/2024
29	D-BLAPL/38202/2024 BLAPL/12789/2024	DANGAN @ RILU BEHERA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	SALIPUR /414 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0001298/2024
30	D-BLAPL/38037/2024 BLAPL/12790/2024	NEYYALA UPENDRA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GURANDI /35 /2024 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000076/2024
31	D-BLAPL/35997/2024 BLAPL/12791/2024	DILIP KUMAR NAYAK VS STATE OF ODISHA	PRADIP KUMAR MALLICK VS	BHARATPUR PS /553 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001507/2024
32	D-BLAPL/38101/2024 BLAPL/12792/2024	SUKANTI BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000117/2024
33	D-BLAPL/38102/2024 BLAPL/12793/2024	KUNA @ KUNA PRADHAN @ PRASANTA KUMAR RATH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NIRAKARPUR /276 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000100/2024
34	D-BLAPL/38104/2024 BLAPL/12794/2024	BUDHADEV JENA VS	AMLAN SHAKTI PAUL VS	/ /0 S.D.J.M.,KHURDA(Khordha)

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35	D-BLAPL/38201/2024 BLAPL/12795/2024	STATE OF ODISHA GAJANAN BHUE @ GAJADHAR BHUE VS	SURYAKANTA DWIBEDI VS	2(A)CC/0000258/2024 KHAPRAKHOL /91 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000459/2024
36	D-BLAPL/38105/2024 BLAPL/12796/2024	STATE OF ODISHA RASHMI RANJAN DIGAL VS	PRATYUSHA NAIDU VS	DEOGAON /272 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000107/2024
37	D-BLAPL/38108/2024 BLAPL/12797/2024	STATE OF ODISHA DRANJI DIGAL VS	AMULYA RATNA PANDA VS	GOCHHAPADA /106 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000117/2024
38	D-BLAPL/38133/2024 BLAPL/12798/2024	STATE OF ODISHA MANAS RANJAN GOPAL VS	DEBABRATA DASH VS	JUNAGARH /40 /2023 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000090/2023
39	D-BLAPL/37534/2024 BLAPL/12799/2024	STATE OF ODISHA KAJAL @ SURENDRA MAHAPATRA VS	DIPAK KUMAR SAHOO VS	KHAMAR /169 /2024 S.D.J.M.,PALLAHARA(Anugul) GR/0000362/2024
40	D-BLAPL/37996/2024 BLAPL/12800/2024	STATE OF ODISHA AJIT SAHU VS	CHIRANJIB ROUT VS	N.T.P.C. /140 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0001691/2024
41	D-BLAPL/38159/2024 BLAPL/12801/2024	STATE OF ODISHA KUNDAN YADAV VS	AMIT BISWAL VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000065/2023
42	D-BLAPL/38225/2024 BLAPL/12802/2024	STATE OF ODISHA AKASH BAITHA VS	SOUMYA KANTA TRIPATHY VS	ULLUNDA /199 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000071/2024
43	D-BLAPL/38100/2024 BLAPL/12803/2024	STATE OF ODISHA ANIL KUMAR ROUT VS	AMLAN SHAKTI PAUL VS	/ /0 SPECIAL JUDGE, NIMAPARA(Puri) Spl/0000090/2024
44	D-BLAPL/37741/2024 BLAPL/12804/2024	STATE OF ODISHA ANANTA DIGAL VS	SATYA RANJAN MULIA VS	SPECIAL CRIME UNIT /8 /2024 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000398/2024
45	D-BLAPL/38146/2024 BLAPL/12805/2024	STATE OF ODISHA SARANGADHAR BISWAL @ SARANG VS	AMITAV TRIPATHY VS	NAYAGARH /437 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0001168/2024

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46	D-BLAPL/38022/2024 BLAPL/12806/2024	MANGAL BARDA@TUNTA@RANDA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BADAMPAHAD /107 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000084/2024
47	D-BLAPL/38033/2024 BLAPL/12807/2024	JACOB DALABEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /18 /2006 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000111/2024
48	D-BLAPL/38262/2024 BLAPL/12808/2024	MD. AKBAR VS STATE OF ODISHA	AMIT BISWAL VS	PLANTSITE /919 /2024 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000043/2024
49	D-BLAPL/38051/2024 BLAPL/12809/2024	JAYANTA PRADHAN @ JAIN VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAHMANITARANG /284 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001169/2024
50	D-BLAPL/38076/2024 BLAPL/12810/2024	SUDEEP KUSUM VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	JHARSUGUDA /509 /2024 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000159/2024
51	D-BLAPL/38156/2024 BLAPL/12811/2024	MUKTESWAR MOHANANDIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KULABIRA /28 /2013 A.D.J.,JHARSUGUDA(Jharsuguda) ST/0000003/2014
52	D-BLAPL/37720/2024 BLAPL/12812/2024	SAHADEV RAY VS STATE OF ODISHA	SEVATI SOREN VS	BRAJARAJNAGAR /273 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0001035/2024
53	D-BLAPL/38161/2024 BLAPL/12813/2024	CHETABANI DAS VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TITILAGARH /237 /2024 SPECIAL JUDGE, TITILAGARH(Balangir) Spl/0000035/2024
54	D-BLAPL/37750/2024 BLAPL/12814/2024	PAPU @ DIPU DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SEA BEACH /263 /2024 J.M.F.C.,PURI(Puri) GR/0000927/2024
55	D-BLAPL/38165/2024 BLAPL/12815/2024	JADU @ ASHOK KUMAR BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BADAGODA P.S. /591 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000973/2023
56	D-BLAPL/38182/2024 BLAPL/12816/2024	CHANDRAMANI SAHU VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /590 /2024 DISTRICT & SESSIONS JUDGE,KEONJH Spl/0000064/2024
57	D-BLAPL/37942/2024	LAXMIDHAR SWAIN @ KALU	SANJIB KUMAR BHANJADEO	SPL.TASK FORCE /11 /2022

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	BLAPL/12817/2024	VS STATE OF ODISHA	VS	1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000046/2022
58	D-BLAPL/37847/2024 BLAPL/12818/2024	BHARAT TARINI VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (ASKA) /348 /2022 A.D.J.,ASKA(Ganjam) ST/0000013/2023
59	D-BLAPL/37885/2024 BLAPL/12819/2024	NILU @ RANJIT SWAIN VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	KAKATAPUR /197 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0001125/2024
60	D-BLAPL/38196/2024 BLAPL/12820/2024	DEBRAJ SETHI VS STATE OF ODISHA	SK. ZAFARULLA VS	//0 SPECIAL JUDGE, NIMAPARA(Puri) TR/0000032/2024
61	D-BLAPL/38236/2024 BLAPL/12821/2024	BIKAS MAHAPATRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000053/2024
62	D-CMAPL/50367/2024 CMAPL/448/2024	MAMATA SAMAL VS STATE OF ODISHA	SANATAN DAS VS	// (//
63	D-CMP/51956/2024 CMP/1454/2024	BIJAY KUMAR DASH VS KUNI KAR	RABI NARAYAN MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000809/2021
64	D-CMP/48603/2024 CMP/1455/2024	KALANDI MOHANTY @ SUSANTA MOHANTY VS PANCHEI MOHANTY	HRUDANANDA MOHAPATRA VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) Fao/0000022/2022
65	D-CMP/51851/2024 CMP/1456/2024	SR. ANNIE THEYATTIL VS SUKADEV NAYAK	SOUBHAGYA KUMAR DASH VS	// CIVIL JUDGE (SD),BALLIGUDA(Kandhar CS/0000064/2023
66	D-CMP/51873/2024 CMP/1457/2024	SR. ANNIE THEYATTIL VS SAIBANI BEBARTTA	SOUBHAGYA KUMAR DASH VS	// CIVIL JUDGE (SD),BALLIGUDA(Kandhar CS/0000051/2023
67	D-CMP/52350/2024 CMP/1458/2024	M/S. SENBO ENGINEERING LTD., KOLKATA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag CS/0000018/2007
68	D-CMP/52403/2024 CMP/1459/2024	BHARAT SAHU VS	TUSAR KUMAR MISHRA VS	// ADDL. SR. CIVIL JUDGE, BOLANGIR(Ba

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69	D-CMP/50934/2024 CMP/1460/2024	PRADUMNYA KUMAR SATPATHY RAMAKANTA @ CHITU SAHOO VS SUKANTA KUMAR RAY	GAJENDRANATH ROUT VS	CS/0000164/2004 // CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000143/2002
70	D-CMP/51486/2024 CMP/1461/2024	ASST ENGINEER, LIFT IRRIGATION DEPARTMENT,ANGUL VS DUHITA MAHAKUD	SUSANTA KUMAR BARAL VS	// ADDL. SESSION JUDGE,ATHAMALIK(A CMA/0000012/2023
71	D-COA/49781/2024 COA/1/2024	GAYADHAR NAYAK VS KONARK JUTE LTD., JAJPUR	SURYA NARAYAN BISWAL VS	// () //
72	D-CONTC/51193/2024 CONTC/8182/2024	PRAMOD KUMAR PRADHAN VS A.M.AKHTAR, COLLECTOR, ANGUL	ADV. VS	// () //
73	D-CONTC/51996/2024 CONTC/8183/2024	BANALATA MISHRA VS AMULYA KUMAR PRADHAN, DISTRICT EDUCATION OFFICER, SUNDARGARH	ADV. VS	// () //
74	D-CONTC/52317/2024 CONTC/8184/2024	PADMABATI MAJHI@ BHOI VS PRATAP KOTAPALLI, IFS	BISWABIHARI MOHANTY VS	// () //
75	D-CONTC/52330/2024 CONTC/8185/2024	SASMITA KANUNGO VS ARAVIND AGRAWAL, IAS	ADV. VS	// () //
76	D-CONTC/52341/2024 CONTC/8186/2024	KARTIKA KUMAR PRADHAN VS DHARITRI MISHRA, OAS(S)	SWADHIN KESARI SINGH VS	// () //
77	D-CONTC/52342/2024 CONTC/8187/2024	BUDHI BAMAN BISWAL VS DHARITRI MISHRA,OAS (S)	SWADHIN KESARI SINGH VS	// () //
78	D-CONTC/52351/2024 CONTC/8188/2024	BIJOY KUMAR DASH VS SALINI PANDIT, IAS	ADV. VS	// () //
79	D-CONTC/52352/2024 CONTC/8189/2024	PITAMBAR PADHY VS SALINI PANDIT, IAS	ADV. VS	// () //

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80	D-CONTC/48488/2024 CONTC/8190/2024	GANGADHAR DAS VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
81	D-CONTC/52316/2024 CONTC/8191/2024	ASHWINI KUMAR SAHOO VS SALINI PANDIT, IAS	ADV. VS	// 0 //
82	D-CONTC/52428/2024 CONTC/8192/2024	PRAHALLAD GHARAI VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
83	D-CONTC/52430/2024 CONTC/8193/2024	BIJAY KETAN NAYAK VS ARAVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
84	D-CONTC/52432/2024 CONTC/8194/2024	BHAGABAN NAYAK VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
85	D-CONTC/52433/2024 CONTC/8195/2024	BISWAMITRA PADHAN VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
86	D-CONTC/52435/2024 CONTC/8196/2024	MANAMOHANA MAHAPATRA VS ARAVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
87	D-CONTC/51356/2024 CONTC/8197/2024	PANDAB KARUA VS DR. KISHORE KUMAR PRUSTY, CDMO, KEONJHAR	JASHOBANTA DASH VS	// 0 //
88	D-CONTC/52437/2024 CONTC/8198/2024	NAMITA PANIGRAHI VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
89	D-CONTC/52440/2024 CONTC/8199/2024	BICHITRANANDA SWAIN VS ADIKANDA BEHERA,OAS,	ADV VS	// 0 //
90	D-CONTC/52452/2024 CONTC/8200/2024	JUDHISTHIRA SWAIN VS KISHORE CHANDRA PATASANI,O.P.S	ADV VS	// 0 //
91	D-CONTC/52453/2024	SIDHARTHA SANKAR DALAI	ADV	//

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	CONTC/8201/2024	VS PREM CHAND CHOUDHARY,IAS	VS	0 //
92	D-CONTC/52517/2024 CONTC/8202/2024	DURGA CHARAN SAHOO VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
93	D-CONTC/52533/2024 CONTC/8203/2024	NARAYAN MAHARANA VS BISHNUPADA SETHI, IAS	ADV. VS	// 0 //
94	D-CONTC/52535/2024 CONTC/8204/2024	PRAKASH CHANDRA BHOI VS BISHNUPADA SETHI, IAS	ADV. VS	// 0 //
95	D-CONTC/52536/2024 CONTC/8205/2024	MOHAN CHARAN BANUA VS BISHNUPADA SETHI, IAS	ADV. VS	// 0 //
96	D-CONTC/52538/2024 CONTC/8206/2024	BINOD BIHARI MAHARANA VS BISHNUPADA SETHI, IAS	ADV. VS	// 0 //
97	D-CONTC/52539/2024 CONTC/8207/2024	BANKA BIHARI KHAMARI VS BISHNUPADA SETHI, IAS	ADV. VS	// 0 //
98	D-CONTC/51727/2024 CONTC/8208/2024	BHISMA CHARAN MALLICK VS SAISHREE LOKANATH PRASAD SETHI, TAHASILDAR, BALASORE	ADV. VS	// 0 //
99	D-CONTC/52542/2024 CONTC/8209/2024	SOUBHAGYA CHAND VS BISHNUPADA SETHI, IAS	ADV. VS	// 0 //
100	D-CONTC/52544/2024 CONTC/8210/2024	ABHIMANYU NAYAK VS BISHNUPADA SETHI, IAS	ADV. VS	// 0 //
101	D-CONTC/49547/2024 CONTC/8211/2024	TOFAN NAYAK VS SUSHREE SAGARIKA SARANGI, BDO,KABISURYA NAGAR	PRAVASH CHANDRA JENA VS	// 0 //
102	D-CONTC/52229/2024 CONTC/8212/2024	SABITRI HEMBRAM VS	ADV. VS	// 0

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103	D-CONTC/52546/2024 CONTC/8213/2024	ARUN KUMAR RAY, IPS ABHIRAM SWAIN VS DATTATRAYA BHAUSAHEB SHINDE, IAS	ADV. VS	// // ()
104	D-CONTC/52547/2024 CONTC/8214/2024	LAXMIDHAR NAYAK VS BISHNUPADA SETHI, IAS	ADV. VS	// // ()
105	D-CONTC/52549/2024 CONTC/8215/2024	AKSHYA KUMAR NANDA VS DATTATRAYA BHAUSAHEB SHINDE, IAS	ADV. VS	// // ()
106	D-CRLA/36144/2024 CRLA/1306/2024	BINOD SAHU VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	SASON /95 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000014/2024
107	D-CRLA/37694/2024 CRLA/1307/2024	SANTOSH BISWAL VS STATE OF ODISHA	JAGANNATH KAMILA VS	SAHADEV KHUNTA /3 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000003/2024
108	D-CRLA/37923/2024 CRLA/1308/2024	HUBILAL NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	JAIPATNA /89 /2022 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000087/2022
109	D-CRLA/33583/2024 CRLA/1309/2024	BINAY BARIK@BINAYA VS STATE OF ODISHA	AKASH BHUYAN VS	RAJKANIKI /79 /2010 SPECIAL JUDGE,KENDRAPARA(Kendrap ST/0000217/2011
110	D-CRLA/37886/2024 CRLA/1310/2024	AKASH PODDAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHETRARAJPUR /247 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000040/2024
111	D-CRLA/37904/2024 CRLA/1311/2024	MANGAL MARNDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JHARPOKHARIA /107 /2022 A.D.J.,BARIPADA(Mayurbhanj) ST/0000279/2022
112	D-CRLA/34658/2024 CRLA/1312/2024	BICHITRA BENIA VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	MURIBAHAL /122 /2017 ADDL.SESIONS JUDGE,KANTABANJI SC/0000006/2018
113	D-CRLA/37739/2024 CRLA/1313/2024	CHAKRADHAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SARAT /17 /2017 AD HOC ADDL.SESIONS JUDGE (FTSC Spl/0000070/2017

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114	D-CRLA/38074/2024 CRLA/1314/2024	SANTOSH PANIGRAHI@ICHILI@BULU VS STATE OF ODISHA	DEVASHIS PANDA VS	GOSANINUAGAM /11 /2013 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000019/2014
115	D-CRLA/37655/2024 CRLA/1315/2024	SAIAN@SANATAN PATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	GONDIA /94 /2024 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000015/2024
116	D-CRLA/38237/2024 CRLA/1316/2024	JAGADISH RATHA VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	SAMBALPUR VIGILANCE /14 /2020 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000027/2022
117	D-CRLMC/37771/2024 CRLMC/4786/2024	KARTIKA LAMA@BAHADUR VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	JEYPORE SADAR /196 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000077/2020
118	D-CRLMC/37785/2024 CRLMC/4787/2024	DIPTIMANI KUMBHAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TITILAGARH /253 /2018 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000392/2018
119	D-CRLMC/37788/2024 CRLMC/4788/2024	PRASANTA KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHATILI /158 /2017 C.J.M.,BARGARH(Bargarh) CT/0001205/2017
120	D-CRLMC/37299/2024 CRLMC/4789/2024	M/S.SREE RAM MEDICAL HALL, SONEPUR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur) 2(C)CC/0000084/2021
121	D-CRLMC/37832/2024 CRLMC/4790/2024	BASANTA @ BASANT MUNDA VS STATE OF ODISHA	BHOJARAJ SETH VS	JONK /192 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000655/2024
122	D-CRLMC/37838/2024 CRLMC/4791/2024	SWAPANIL SAHOO VS STATE OF ODISHA	DEBA PRASAD DAS VS	MAHILA PS,SEC-3,ROURKELA /17 /2022 S.D.J.M.,PANPOSH(Sundargarh) GR/0001209/2022
123	D-CRLMC/37542/2024 CRLMC/4792/2024	SUMATIMANI SAU VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	BALASORE TOWN /125 /2024 J.M.F.C.,BALASORE(Baleshwar) CT/0000318/2024
124	D-CRLMC/37839/2024 CRLMC/4793/2024	BIJAY KUMAR PAHI VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR TOWN /356 /2022 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CRREV/0000003/2024
125	D-CRLMC/34413/2024	RATNAKAR MEHENTAR	SUJATA RANI PANDA	JALESWAR /28 /2024

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	CRLMC/4794/2024	VS STATE OF ODISHA	VS	SPL.JUDGE,BALASORE(Baleshwar) Spl/000013/2024
126	D-CRLMC/37922/2024 CRLMC/4795/2024	KALPATARU PANDA VS SANDHYARANI PANDA	SATYABAN SAHOO VS	/ /0 J.M.F.C, HATADIHI(Kendujhar) CMC/0000125/2021
127	D-CRLMC/36738/2024 CRLMC/4796/2024	JYOTIRANJAN SAMANTRAY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /61 /2024 DIST.&SESSIONS JUDGE,KENDRAPARA TR/000045/2024
128	D-CRLMC/37966/2024 CRLMC/4797/2024	MADHU @ MADHUSUDAN BEHERA VS STATE OF ODISHA	SIBARANJAN POLAI VS	KHALLIKOTE /86 /2011 A.D.J.,CHATRAPUR(Ganjam) ST/0000208/2016
129	D-CRLMC/37745/2024 CRLMC/4798/2024	KARTIKA LAMA@BAHADUR VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	JEYPORE SADAR /211 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000079/2020
130	D-CRLMC/37759/2024 CRLMC/4799/2024	KARTIKA LAMA@BAHADUR VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	JEYPORE SADAR /222 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000082/2020
131	D-CRLMC/37972/2024 CRLMC/4800/2024	MADHU @ MADHUSUDAN BEHERA VS STATE OF ODISHA	SIBARANJAN POLAI VS	KHALLIKOTE /89 /2011 A.D.J.,CHATRAPUR(Ganjam) ST/0000212/2016
132	D-CRLMC/37777/2024 CRLMC/4801/2024	KARTIKA LAMA@BAHADUR VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	JEYPORE SADAR /61 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000025/2021
133	D-CRLMC/37779/2024 CRLMC/4802/2024	KARTIKA LAMA@BAHADUR VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	JEYPORE SADAR /85 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000034/2021
134	D-CRLMC/38018/2024 CRLMC/4803/2024	SANJAY SAHU@SANJAY KUMAR SAHU VS BIJULI PRADHAN	SHIBANI SHANKAR PRADHAN VS	/ /0 A.D.J.,DEOGARH(Debagarh) CRA/0000001/2024
135	D-CRLMC/37782/2024 CRLMC/4804/2024	KARTIKA LAMA@BAHADUR VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	JEYPORE SADAR /40 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000017/2021
136	D-CRLMC/37783/2024 CRLMC/4805/2024	KARTIKA LAMA@BAHADUR VS	PRANAYA KUMAR MAHARAJ VS	JEYPORE SADAR /132 /2021 SPECIAL JUDGE,JEYPORE(Koraput)

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137	D-CRLMC/34535/2024 CRLMC/4806/2024	STATE OF ODISHA ASISH RANJAN DAS VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	TR/0000057/2021 //0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR
138	D-CRLMC/38177/2024 CRLMC/4807/2024	GIRIJA SANKAR SATAPATHY @ SATPATHY VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	ICC/0000112/2019 JHIRPANI P.S. /167 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh)
139	D-CRLMC/37348/2024 CRLMC/4808/2024	STATE OF ODISHA INFORMANT VS	ASHOK DAS VS	GR/0001172/2024 KUAKHIA /287 /2023 ADHOC ADDL. DIST. AND SESSIONS JU
140	D-CRLMC/37773/2024 CRLMC/4809/2024	STATE OF ODISHA GIRIDHARI MANDAL VS	AMULYA RATNA PANDA VS	Spl/0000097/2023 //0 DISTRICT & SESSIONS JUDGE,BALASO
141	D-CRLMC/37857/2024 CRLMC/4810/2024	STATE OF ODISHA JUBATI KANHAR VS	AMULYA RATNA PANDA VS	Spl/0000293/2021 //0 2ND A.D.J,KHURDA(Khordha)
142	D-CRLMC/37819/2024 CRLMC/4811/2024	STATE OF ODISHA PRIYABRATA NAYAK VS	SATYAPRAKASH DHAL VS	TR/0000048/2024 RARUAN /103 /2024 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M
143	D-CRLMC/37993/2024 CRLMC/4812/2024	STATE OF ODISHA GOPINATH PRADHAN @ GOPI NATHA PRADHAN VS	ANUPAM RATH VS	CT/0000411/2024 NIMAPADA /353 /2014 SPECIAL JUDGE, PURI(Puri)
144	D-CRLMC/38270/2024 CRLMC/4813/2024	STATE OF ODISHA JITENDRA JAGADEV VS	TIRTH KUMAR SAHU VS	TR/0000030/2015 EOW,BHUBANESWAR /12 /2024 () //
145	D-CRLMC/37879/2024 CRLMC/4814/2024	STATE OF ODISHA JYOTI MANJARI SAHADEO VS	RAKESH BEHERA VS	PALLAHARA /52 /2023 A.D.J.,TALCHER(Anugul) CRREV/0000002/2024
146	D-CRLMC/37614/2024 CRLMC/4815/2024	DILLIP KUMAR BHANJADEO GOLA @ GOLEKH NAHAK VS	BHABANI SANKAR DAS VS	RAMBHA (KHALLIKOTE) /113 /2009 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALL
147	D-CRLMC/37849/2024 CRLMC/4816/2024	STATE OF ODISHA NISHANT PRAKASH JAISWAL VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	GR/0000271/2009 EOW,BHUBANESWAR /21 /2022 PRESIDING OFFICER,DESIGNATED COU CT/0000012/2022

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148	D-CRLMC/37883/2024 CRLMC/4817/2024	SAFARAT KHAN VS STATE OF ODISHA	SURAJ MOHANTY VS	TIGIRIA /61 /2020 J.M.F.C.,TIGIRIA(Cuttack) CT/0000061/2020
149	D-CRLMC/37982/2024 CRLMC/4818/2024	DILLIP KUMAR JENA @ DILU VS STATE OF ODISHA	DIBYAJYOTI NAYAK VS	LAXMISAGAR P.S. /590 /2024 EXECUTIVE MAGISTRATE,BBSR(Khordha) CRMC/0002288/2024
150	D-CRLMP/37545/2024 CRLMP/1754/2024	SANJUKTA NANDI VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	BHADRAK RURAL /254 /2024 (//
151	D-CRLREV/35360/2024 CRLREV/727/2024	AMAR NATH DAS VS SANDHYA MOHANTY	MAHES DAS VS	/ /0 JUDGE FAMILY COURT,BHUBANESWAR Crp/0000243/2022
152	D-CRLREV/36513/2024 CRLREV/728/2024	KRUSHNA CHANDRA RAULA VS STATE OF ODISHA	BHAGABAN SARANGI VS	BERHAMPUR SADAR /13 /2013 1ST A.D.J.,BERHAMPUR(Ganjam) CRA/0000067/2022
153	D-CRLREV/37763/2024 CRLREV/729/2024	SUBAS CHANDRA BARIK@SUBASH CHANDRA BARIK VS STATE OF ODISHA(VIG)	PARTHA SARATHI DAS VS	BALASORE VIGILANCE /30 /2013 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000005/2013
154	D-CRLREV/37938/2024 CRLREV/730/2024	RAMA CHANDRA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHATRAPUR /280 /2021 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000496/2021
155	D-CRLREV/38077/2024 CRLREV/731/2024	BULU PATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	KARANJIA /47 /2015 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000059/2015
156	D-CRLREV/37161/2024 CRLREV/732/2024	DURGESH KALYAN NAYAK VS CENTRAL BUREAU OF INVESTIGATION(CBI)	BIBHU PRASAD MOHANTY VS	/ /0 SPL.CJM (CBI),BHUBANESWAR(Khordha) Spe/0000002/2005
157	D-CRLREV/38229/2024 CRLREV/733/2024	AJAY KUMAR DAS VS STATE OF ODISHA(VIG.)	PITAMBAR JENA VS	CUTTACK VIGILANCE /41 /2009 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000038/2011
158	D-CRLREV/38266/2024 CRLREV/734/2024	TRUPTIMAYEE PATTANAIK@ARCHANA@MANI PATTANAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SALIPUR /109 /2014 J.M.F.C.,SALIPUR(Cuttack) GR/0000496/2014
159	D-JCRLA/37810/2024	RABI @ RABINDRA MALLIK	ADV.	SUKINDA /46 /2023

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	JCRLA/200/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000028/2023
160	D-LAA/51898/2024 LAA/45/2024	KRUSHNA CHANDRA SAHU VS LAND ACQUISITION OFFICER, KALAHANDI	SANTOSH KUMAR DWIVEDY VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka LAR/0000051/2019
161	D-MACA/46654/2024 MACA/1290/2024	DIVISIONAL MANAGER ,M/S.ORIENTAL INSURANCE COMPANY LTD., CUTTACK VS NIHARIKA MOHANTY	PRAKASH KUMAR MOHANTY VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000094/2018
162	D-MACA/52288/2024 MACA/1291/2024	SURAYA KULDI @ SURJA VS PARAMESWAR MALLICK	ANANGA KUMAR OTTA VS	// III MACT,BALASORE(Baleshwar) Mac/0000055/2019
163	D-MACA/51319/2024 MACA/1292/2024	B.M., M/S NATIONAL INSURANCE CO. LTD.,BALASORE VS SABITARANI MAHALIK	PRAKASH KUMAR MOHANTY VS	// I MACT,BALASORE(Baleshwar) Mac/0000230/2022
164	D-MACA/52183/2024 MACA/1293/2024	KAILASH CHANDRA BEHERA VS B. RATHINASWAMY	BISHNU BRATA SINGH VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000126/2020
165	D-MACA/52184/2024 MACA/1294/2024	RAJENDRA KUMAR PATRA VS UTKAL HEALTH CARE PVT. LTD., BBSR	BISHNU BRATA SINGH VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000502/2015
166	D-MACA/52503/2024 MACA/1295/2024	PRAMILA MOHANTY VS SWAPAN KUMAR LURKI	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000037/2020
167	D-MATA/49123/2024 MATA/449/2024	SWARNA PRAVA NAYAK VS PRADEEP KUMAR NAIK	GHANASHYAM MUDULI VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) CP/0000051/2020
168	D-RPFAM/52364/2024 RPFAM/380/2024	BULU SAGADIA VS SUKANTI SAGADIA	PRASANTA KUMAR NANDA VS	// JUDGE,FAMILY COURT,JEYPORE(Korap Crp/0000120/2022
169	D-RSA/52270/2024 RSA/488/2024	SANTOSH KUMAR SEN VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// A.D.J.,TALCHER(Anugul) RFA/0000004/2023
170	D-RSA/52278/2024 RSA/489/2024	BINODINI SEN VS	SUSANTA KUMAR DASH VS	// A.D.J.,TALCHER(Anugul)

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171	D-RSA/52283/2024 RSA/490/2024	STATE OF ODISHA MAHENDRA KUMAR SEN VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	RFA/0000003/2023 // A.D.J.,TALCHER(Anugul) RFA/0000005/2023
172	D-RSA/52368/2024 RSA/491/2024	JYOTSHNAMAYEE MOHANTY VS NIRANMAYEE PATTANAIAK @ RAY	BIBEKANANDA BHUYAN VS	// DISTRICT & SESSIONS JUDGE,JAGATSIP RFA/0000008/2024
173	D-RSA/50616/2024 RSA/492/2024	KAILASH CHANDRA BISWAL VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// DISTRICT & SESSIONS JUDGE,JAGATSIP RFA/0000023/2022
174	D-RSA/50760/2024 RSA/493/2024	LOKANATH SAHOO VS PRADEEP KUMAR NAIK	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// A.D.J.,TALCHER(Anugul) RFA/0000016/2020
175	D-RSA/42243/2024 RSA/494/2024	JAGURAI KOLHA @ PURTI VS LAXMI PURTY	LAXMAN PRADHAN VS	// ADDL.SESSIONS JUDGE,KARANJIA(Ma RFA/0000007/2022
176	D-RSA/52279/2024 RSA/495/2024	UTTAR KUMAR SEN VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// A.D.J.,TALCHER(Anugul) RFA/0000006/2023
177	D-SAO/52559/2024 SAO/19/2024	RAM GOPAL SINGH VS RADHAMOHAN SINGH	DWARIKA PRASAD MOHANTY VS	// ADDL.DISTRICT JUDGE,DHARAMGARH RFA/0000024/2020
178	D-TRP(C)/52471/2024 TRP(C)/410/2024	PRAJNASREE ACHARYA VS LOKANATH CHOUDHURY	SAMBEET PATTANAYAK VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0001135/2024
179	D-TRP(C)/52509/2024 TRP(C)/411/2024	MADHUSMITA DASH VS PARAMESWAR SARANGI	ASHOK KUMAR BEHERA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000178/2024
180	D-TRPCRL/38007/2024 TRPCRL/115/2024	RANJITA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHADRAK RURAL /164 /2019 S.D.J.M.,BHADRAK(Bhadrak) GR/0000610/2019
181	D-WA/52156/2024 WA/3361/2024	STATE OF ODISHA STATE OF ODISHA VS SANTANU PANIGRAHI	SASWAT DAS, A.G.A. VS	// () //

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182	D-WA/52158/2024 WA/3362/2024	STATE OF ODISHA VS BIHARILAL PATEL	SASWAT DAS, A.G.A. VS	// 0 //
183	D-WA/52178/2024 WA/3363/2024	GOURI SHANKAR PRASAD VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
184	D-WA/52155/2024 WA/3364/2024	STATE OF ODISHA VS NARAYAN PRADHAN	SASWAT DAS, A.G.A. VS	// 0 //
185	D-WA/52157/2024 WA/3365/2024	STATE OF ODISHA VS UMAKANTA PANDA	SASWAT DAS, A.G.A. VS	// 0 //
186	D-WA/52159/2024 WA/3366/2024	STATE OF ODISHA VS SAMIR PRASAD SAHU	GAYATRI PATRA, A.G.A. VS	// 0 //
187	D-WA/50683/2024 WA/3367/2024	SANTOSH KUMAR SAHU VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
188	D-WA/52268/2024 WA/3368/2024	SURYA NARAYAN SAHU VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
189	D-WA/52160/2024 WA/3369/2024	STATE OF ODISHA VS PRANABANDHU BARIK	CHANDRAKANTA PRADHAN, A.G.A. VS	// 0 //
190	D-WA/47881/2024 WA/3370/2024	LOPAMUDRA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
191	D-WA/49910/2024 WA/3371/2024	STATE OF ODISHA VS JAGADISH HARPAL	SANJAY RATH,A.G.A VS	// 0 //
192	D-WA/52179/2024 WA/3372/2024	DG AND IG OF POLICE, CUTTACK VS SUJIT KUMAR BEHERA	JAYANTA KUMAR BAL,A.G.A VS	// 0 //
193	D-WA/52225/2024	COLLECTOR CUM CHAIRMAN, SPECIAL PLANNING AUTHORITY, ATHAGARH	BIJAYA KUMAR DASH	//

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	WA/3373/2024	VS PILONA MOHANTY	VS	0 //
194	D-WA/51560/2024 WA/3374/2024	RANJAN KUMAR SAHOO VS STATE OF ODISHA	ADV. VS	// 0 //
195	D-WA/51885/2024 WA/3375/2024	STATE OF ODISHA VS SUNAYANA PANDA	SARBESWAR BEHERA , A.G.A VS	// 0 //
196	D-WA/52272/2024 WA/3376/2024	PRINCIPAL OF GOVERNMENT POLYTECHNIC, GANJAM VS KRUSHNA CHANDRA PANIGRAHI	JAYANTA KUMAR BAL,A.G.A VS	// 0 //
197	D-WA/52274/2024 WA/3377/2024	STATE OF ODISHA VS JYOTIRMAYEE DEO	SATYA BRATA MOHANTY,A.G.A VS	// 0 //
198	D-WA/52182/2024 WA/3378/2024	PRINCIPAL SECY.,COMMERCE AND TRANSPORT DEPT. VS JAYA KUMARI CHOUDHURY	AJODHYA RANJAN DASH,A.G.A VS	// 0 //
199	D-WA/52273/2024 WA/3379/2024	STATE OF ODISHA VS BASANTA KUMAR NAIK	MANASH RANJAN MOHANTY,A.G.A VS	// 0 //
200	D-WP(C)/51864/2024 WP(C)/31959/2024	SRIDHAR PRADHAN VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
201	D-WP(C)/52238/2024 WP(C)/31960/2024	PRADIP KUMAR SWAIN VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
202	D-WP(C)/51808/2024 WP(C)/31961/2024	JITENDRA KUMAR ROUT VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
203	D-WP(C)/52251/2024 WP(C)/31962/2024	DASARATHI HATI VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //
204	D-WP(C)/52419/2024 WP(C)/31963/2024	SUJATA MOHAPATRA VS	LALITENDU MISHRA VS	// 0

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205	D-WP(C)/52340/2024 WP(C)/31964/2024	STATE OF ODISHA JAYANTA KUMAR PATRA VS	ARUN KUMAR PATRA VS	// // ()
206	D-WP(C)/52474/2024 WP(C)/31965/2024	STATE OF ODISHA SUNITA MAHAKUDA VS	SATYANARAYAN MISHRA VS	// // ()
207	D-WP(C)/48170/2024 WP(C)/31966/2024	STATE OF ODISHA KALPANA SAHOO VS	TUSAR KANTI PRAHARAJ VS	// // ()
208	D-WP(C)/52376/2024 WP(C)/31967/2024	STATE OF ODISHA SATYANANDA SARBHANG VS	BIBHUNANDAN NAYAK VS	// // ()
209	D-WP(C)/52322/2024 WP(C)/31968/2024	STATE OF ODISHA KANHU CHARAN MUDULI VS	SIDHESWAR MALLIK VS	// // ()
210	D-WP(C)/51181/2024 WP(C)/31969/2024	STATE OF ODISHA SACHINDRA KUMAR MOHANTY VS	TUSHAR KANTI SATAPATHY VS	// // ()
211	D-WP(C)/51815/2024 WP(C)/31970/2024	STATE OF ODISHA SUBHA NATH HESA @ SUBA HESA VS	SASHIBHUSAN DAS VS	// // ()
212	D-WP(C)/49098/2024 WP(C)/31971/2024	STATE OF ODISHA JALADHAR DAS VS	KALPATARU MISHRA VS	// // ()
213	D-WP(C)/52375/2024 WP(C)/31972/2024	EXECUTIVE ENGINNER (ELECTRICAL), CUTTACK BASANTA KUMAR SARANGI VS	SUSANTA KUMAR NAYAK VS	// // ()
214	D-WP(C)/51676/2024 WP(C)/31973/2024	THE COLLECTOR, CUTTACK SAMPURNANANDA MISHRA VS	BIREN SANKAR TRIPATHY VS	// // ()
215	D-WP(C)/52366/2024 WP(C)/31974/2024	STATE OF ODISHA MASHRUNA CHARAN MAHANTA VS	LAXMIKANTA MOHANTY VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/49790/2024 WP(C)/31975/2024	TEJRAJ PATI VS GENERAL MANAGER, MAHALAXMI AREA, M.C.L., SUNDARGARH	AKSHAYA KUMAR PANDEY VS	// 0 //
217	D-WP(C)/52334/2024 WP(C)/31976/2024	DINAKRISHNA PANDA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
218	D-WP(C)/52015/2024 WP(C)/31977/2024	KESHAB CHANDRA NAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
219	D-WP(C)/52337/2024 WP(C)/31978/2024	JAYA CH. PRADHAN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
220	D-WP(C)/51745/2024 WP(C)/31979/2024	DIPTI RANI ROUT VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
221	D-WP(C)/52197/2024 WP(C)/31980/2024	RAMA KRISHNA PATNAIK VS THE CHAIRMAN CUM MANAGING DIRECTOR	KAMALAKANTA NAYAK VS	// 0 //
222	D-WP(C)/50776/2024 WP(C)/31981/2024	SUBHASHANKAR NAYAK VS SUPRIYA MOHAPATRA	KULDEEP MOHANTY VS	// 0 //
223	D-WP(C)/52492/2024 WP(C)/31982/2024	PRAMOD KUMAR SETHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
224	D-WP(C)/51084/2024 WP(C)/31983/2024	SATYA NARAYAN SADHANGI VS SUMITRA PADHY	TRILOCHAN PANIGRAHI VS	// 0 //
225	D-WP(C)/52339/2024 WP(C)/31984/2024	LAMBODAR BEHERA VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	// 0 //
226	D-WP(C)/52318/2024 WP(C)/31985/2024	PARIKSHITA SAHOO VS STATE OF ODISHA	BIRENDRA KUMAR NAYAK VS	// 0 //
227	D-WP(C)/52347/2024	AJAY KUMAR GIRI	BIJAYALAXMI SAHOO	//

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	WP(C)/31986/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/52356/2024 WP(C)/31987/2024	PYARI HIAL VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
229	D-WP(C)/52348/2024 WP(C)/31988/2024	CHANDRAKANTI DHIR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
230	D-WP(C)/52349/2024 WP(C)/31989/2024	SHANTILATA NAYAK @ PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
231	D-WP(C)/52353/2024 WP(C)/31990/2024	PRATAP KESHARI MOHAPATYRA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
232	D-WP(C)/52354/2024 WP(C)/31991/2024	M/S. SHESHA CHHODA THERMOTECH PVT. LTD., HYDERABAD VS RECOVERY OFFICER, REGIONAL OFFICE, EMPLOYEES STATE INSURANCE CORPORATION, BBSR	ITISHREE TRIPATHY VS	// 0 //
233	D-WP(C)/51607/2024 WP(C)/31992/2024	ALOK LUHA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
234	D-WP(C)/51418/2024 WP(C)/31993/2024	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
235	D-WP(C)/52276/2024 WP(C)/31994/2024	MAHALAXMI S.H.G., BHADRAK VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// 0 //
236	D-WP(C)/52303/2024 WP(C)/31995/2024	UMESH CHANDRA SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
237	D-WP(C)/52377/2024 WP(C)/31996/2024	ANUP KUMAR SHADANGI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
238	D-WP(C)/51911/2024 WP(C)/31997/2024	M/S SATYA SAI STONE CRUSHER, DHENKANAL VS	SATYA RANJAN MULIA VS	// 0

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239	D-WP(C)/52313/2024 WP(C)/31998/2024	STATE OF ODISHA RAMESH DEHURI VS	PRASANTA KUMAR NANDA VS	// // ()
240	D-WP(C)/52378/2024 WP(C)/31999/2024	STATE OF ODISHA BABITA PATRO VS	DINESH KUMAR PANDA VS	// // ()
241	D-WP(C)/52381/2024 WP(C)/32000/2024	STATE OF ODISHA SMRUTIREKHA NANDA VS	APARES BHOI VS	// // ()
242	D-WP(C)/52315/2024 WP(C)/32001/2024	MANOJ KUMAR SAHOO UPAMA KALO VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
243	D-WP(C)/52019/2024 WP(C)/32002/2024	STATE OF ODISHA JAGANNATH JENA VS	RAMA CHANDRA JENA VS	// // ()
244	D-WP(C)/51795/2024 WP(C)/32003/2024	STATE OF ODISHA SECRETARY, JAGA KALIA SHAKTI WSHG,BHADRAK VS	PRADEEP KUMAR DAS VS	// // ()
245	D-WP(C)/52323/2024 WP(C)/32004/2024	STATE OF ODISHA ASHOK KUMAR PRADHAN VS	ABINASH ROUSTRAY VS	// // ()
246	D-WP(C)/51914/2024 WP(C)/32005/2024	THE COMMISSIONER CONSOLIDATION, ODISHA RAMAKANTA MOHAPATRA VS	JAYANT KUMAR RATH VS	// // ()
247	D-WP(C)/52345/2024 WP(C)/32006/2024	STATE OF ODISHA SAGAR KUMAR BEHERA VS	ARUN KUMAR PATRA VS	// // ()
248	D-WP(C)/52233/2024 WP(C)/32007/2024	STATE OF ODISHA KISAN KUMAR MALLICK VS	ANJAN KUMAR BISWAL VS	// // ()
249	D-WP(C)/51854/2024 WP(C)/32008/2024	STATE OF ODISHA BICHITRANANDA PRUSTY VS	SASHIBHUSAN DAS VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/52248/2024 WP(C)/32009/2024	CHOUDHURY ASIS SARAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
251	D-WP(C)/52367/2024 WP(C)/32010/2024	ASWINI PATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
252	D-WP(C)/52261/2024 WP(C)/32011/2024	ASTAMI PATRA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
253	D-WP(C)/52064/2024 WP(C)/32012/2024	KASHINATH KANDI VS STATE OF ODISHA	RANJIT KUMAR LENKA VS	// 0 //
254	D-WP(C)/52400/2024 WP(C)/32013/2024	HEMANTA KUMAR JENA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
255	D-WP(C)/52023/2024 WP(C)/32014/2024	RAMESH CHANDRA OJHA VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	// 0 //
256	D-WP(C)/52593/2024 WP(C)/32015/2024	SANGEETA HANS VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
257	D-WP(C)/51852/2024 WP(C)/32016/2024	ANANTA JATA @ ANANDA @ ANNADA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
258	D-WP(C)/52600/2024 WP(C)/32017/2024	TRUPTI MOHANTY VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
259	D-WP(C)/52604/2024 WP(C)/32018/2024	SUMITA MISHRA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
260	D-WP(C)/51856/2024 WP(C)/32019/2024	AKSHYA ROUT VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
261	D-WP(C)/52524/2024	KARTIKESWAR SHARMA	TUSAR KUMAR MISHRA	//

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	WP(C)/32020/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/51858/2024 WP(C)/32021/2024	BANAMALI PRADHAN VS CHIEF SECY. TO GOVT. OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
263	D-WP(C)/52416/2024 WP(C)/32022/2024	EMIL DUNG DUNG VS STATE OF ODISHA	MANAS PATI VS	// 0 //
264	D-WP(C)/52527/2024 WP(C)/32023/2024	SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
265	D-WP(C)/52502/2024 WP(C)/32024/2024	M/S. BHABANI PRASAD KAR, MAHIPAL, KENDRAPADA VS UNION OF INDIA	ITISHREE TRIPATHY VS	// 0 //
266	D-WP(C)/51960/2024 WP(C)/32025/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
267	D-WP(C)/52523/2024 WP(C)/32026/2024	SANJAYA KUMAR SATPATHY VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
268	D-WP(C)/52423/2024 WP(C)/32027/2024	SALOMINA DUNG DUNG VS STATE OF ODISHA	MANAS PATI VS	// 0 //
269	D-WP(C)/52305/2024 WP(C)/32028/2024	THE ODIWESTERN SERVICE PROVIDER, SAMBALPUR VS SAMBALPUR DEVELOPMENT AUTHORITY	ANINDYA KUMAR MISHRA VS	// 0 //
270	D-WP(C)/52221/2024 WP(C)/32029/2024	KHALIL MOHAMMED VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
271	D-WP(C)/52522/2024 WP(C)/32030/2024	BASANTIMANI MAJHI VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
272	D-WP(C)/52394/2024 WP(C)/32031/2024	KRUSHNA CHANDRA DIXIT VS	ARUN KUMAR ACHARYA VS	// 0

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273	D-WP(C)/52398/2024 WP(C)/32032/2024	COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR DR.SULAGNA PATNAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // ()
274	D-WP(C)/52520/2024 WP(C)/32033/2024	SUBHAKANTA SETHY VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// () //
275	D-WP(C)/52397/2024 WP(C)/32034/2024	SUNIL KUMAR DASH VS COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR	ARUN KUMAR ACHARYA VS	// () //
276	D-WP(C)/52519/2024 WP(C)/32035/2024	MANORANJAN SAHOO VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// () //
277	D-WP(C)/52675/2024 WP(C)/32036/2024	SANJIB KUMAR BEHERA VS UNION OF INDIA	SOUMYA MISHRA VS	// () //
278	D-WP(C)/51861/2024 WP(C)/32037/2024	FAGU JENA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// () //
279	D-WP(C)/52420/2024 WP(C)/32038/2024	SURENDRA PATRO VS STATE OF ODISHA	SANJIB MOHANTY VS	// () //
280	D-WP(C)/48685/2024 WP(C)/32039/2024	SHYAM SUNDAR PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR NAYAK VS	// () //
281	D-WP(C)/52516/2024 WP(C)/32040/2024	NINI MAHARANA VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// () //
282	D-WP(C)/52513/2024 WP(C)/32041/2024	NIBEDITA MOHAPATRA VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// () //
283	D-WP(C)/48766/2024 WP(C)/32042/2024	ADWAIT KUMAR PANI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// () //

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284	D-WP(C)/52421/2024 WP(C)/32043/2024	SUSANTA KUMAR MOHANTY VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
285	D-WP(C)/52781/2024 WP(C)/32044/2024	DEVALAL LAKDA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
286	D-WP(C)/52512/2024 WP(C)/32045/2024	RUTURAJA DAS VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
287	D-WP(C)/51869/2024 WP(C)/32046/2024	KARTIKA CHANDRA JENA @ KARTIK JENA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
288	D-WP(C)/52422/2024 WP(C)/32047/2024	DEBARAJ GOUDA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
289	D-WP(C)/52511/2024 WP(C)/32048/2024	JASODA JENA VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
290	D-WP(C)/52478/2024 WP(C)/32049/2024	DEBAPRASAD KAR VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
291	D-WP(C)/52510/2024 WP(C)/32050/2024	NITYA NIRAJAN BISWAL VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
292	D-WP(C)/52507/2024 WP(C)/32051/2024	SABITA NAIK VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
293	D-WP(C)/52429/2024 WP(C)/32052/2024	NAGURI BANKIRA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
294	D-WP(C)/52500/2024 WP(C)/32053/2024	M/S BHABANI PRASAD KAR, MAHIPAL, KENDRAPADA VS UNION OF INDIA	ITISHREE TRIPATHY VS	// 0 //
295	D-WP(C)/52445/2024	TURI SOY @ SAYA	ARIJEET MISHRA	//

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	WP(C)/32054/2024	VS THE COLLECTOR, MAYURBHANJ	VS	0 //
296	D-WP(C)/48786/2024 WP(C)/32055/2024	SUKRU NAIK VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
297	D-WP(C)/51863/2024 WP(C)/32056/2024	KHULANA JENA @ KHOLANA JENA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
298	D-WP(C)/52446/2024 WP(C)/32057/2024	SHAKIL AHMAD VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	// 0 //
299	D-WP(C)/48791/2024 WP(C)/32058/2024	BANSIDHAR DEHURY VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
300	D-WP(C)/50758/2024 WP(C)/32059/2024	SUKANTI DAS VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
301	D-WP(C)/52277/2024 WP(C)/32060/2024	ZEENAT S.H.G., BHADRAK VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// 0 //
302	D-WP(C)/52447/2024 WP(C)/32061/2024	LIPI PURTTI VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
303	D-WP(C)/50773/2024 WP(C)/32062/2024	DEBENDRA KUMAR MALLIK VS THE PRESIDING OFFICER, STATE EDUCATION TRIBUNAL, BBSR	PRAFULLA KUMAR KAR VS	// 0 //
304	D-WP(C)/52448/2024 WP(C)/32063/2024	JABANA HANHAGA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
305	D-WP(C)/50915/2024 WP(C)/32064/2024	GANGADHAR OJHA VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
306	D-WP(C)/52434/2024 WP(C)/32065/2024	NANDI KANDAKELE VS	ARIJEET MISHRA VS	// 0

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307	D-WP(C)/52436/2024 WP(C)/32066/2024	THE COLLECTOR, MAYURBHANJ BAHAMANI TUDU VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// // 0 //
308	D-WP(C)/52449/2024 WP(C)/32067/2024	BASANTI BIRUA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// // 0 //
309	D-WP(C)/51811/2024 WP(C)/32068/2024	J.KAMALA RAO VS VICE CHAIRMAN , BHUBANESWAR DEVELOPMENT AUTHORITY	RAJA KISHORE SAHOO VS	// // 0 //
310	D-WP(C)/51866/2024 WP(C)/32069/2024	ABHIMANYU ROUT VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// // 0 //
311	D-WP(C)/52666/2024 WP(C)/32070/2024	RAJALAXMI BEHERA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// // 0 //
312	D-WP(C)/52769/2024 WP(C)/32071/2024	KABITA DAS VS THE COLLECTOR, BHADRAK	SRIKAR KUMAR RATH VS	// // 0 //
313	D-WP(C)/52620/2024 WP(C)/32072/2024	NAKULA BEHERA VS RTO, BBSR - II	BRAJA MOHAN SARANGI VS	// // 0 //
314	D-WP(C)/52621/2024 WP(C)/32073/2024	AMJAD KHAN VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// // 0 //
315	D-WP(C)/52413/2024 WP(C)/32074/2024	JOBEDA KHATUN VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// // 0 //
316	D-WP(C)/52623/2024 WP(C)/32075/2024	ABHAYA KUMAR DAS VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// // 0 //
317	D-WP(C)/52630/2024 WP(C)/32076/2024	JYOSTNARANI DAS VS R.T.O., TALCHER	BRAJA MOHAN SARANGI VS	// // 0 //

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318	D-WP(C)/52482/2024 WP(C)/32077/2024	NRUSINGHA CHARAN PANDA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
319	D-WP(C)/51787/2024 WP(C)/32078/2024	SUSIL BEHERA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
320	D-WP(C)/51877/2024 WP(C)/32079/2024	PRAVAKAR DAS @ PRAVAKAR BEHERA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
321	D-WP(C)/51752/2024 WP(C)/32080/2024	PRADIP DAS VS THE TAHASILDAR MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
322	D-WP(C)/51524/2024 WP(C)/32081/2024	MAMATA PARIDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
323	D-WP(C)/51412/2024 WP(C)/32082/2024	NAGESWARI TUDU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
324	D-WP(C)/50566/2024 WP(C)/32083/2024	DR.BIPRANARAYAN MALLICK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
325	D-WP(C)/52629/2024 WP(C)/32084/2024	PRINCE RAKESH NAYAK VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
326	D-WP(C)/52194/2024 WP(C)/32085/2024	BINAYA KUMAR SINHA VS STATE OF ODISHA	BIJAYA KUMAR PATTANAİK VS	// 0 //
327	D-WP(C)/52477/2024 WP(C)/32086/2024	NANIKA BANKIRA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
328	D-WP(C)/51691/2024 WP(C)/32087/2024	SUSMA BEHERA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
329	D-WP(C)/52199/2024	BAIDYANATH SWAIN	KAMALAKANTA NAYAK	//

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	WP(C)/32088/2024	VS	VS	0
		THE CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR		//
330	D-WP(C)/52480/2024	M/S. SHREEMAA CONSTRUCTIONS, BHUBANESWAR	PRABODHA CHANDRA NAYAK	//
	WP(C)/32089/2024	VS	VS	0
		COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//
331	D-WP(C)/51769/2024	MAMATA KUMARI SAHOO	MANAS RANJAN KHATUA	//
	WP(C)/32090/2024	VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/49816/2024	KAUSALYA BHOTRA @ KAUSALYA BHATRA	MANAS RANJAN BADAJENA	//
	WP(C)/32091/2024	VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/52481/2024	DASHAMA GAGARAI	ARIJEET MISHRA	//
	WP(C)/32092/2024	VS	VS	0
		THE COLLECTOR, MAYURBHANJ		//
334	D-WP(C)/49467/2024	KUMARI BEHERA	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/32093/2024	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/52484/2024	BALIMA @ BALMA MURMU	ARIJEET MISHRA	//
	WP(C)/32094/2024	VS	VS	0
		THE COLLECTOR, MAYURBHANJ		//
336	D-WP(C)/49592/2024	MANAGING COMMITTEE OF SULOCHANA GODABARI HIGH SCHOOL, BALASORE	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/32095/2024	VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/52485/2024	MIRAJU SAMAD	ARIJEET MISHRA	//
	WP(C)/32096/2024	VS	VS	0
		THE COLLECTOR, MAYURBHANJ		//
338	D-WP(C)/52599/2024	SEK. ABADUL MAJID @ SK. ABDUL MOZID, BHADRAK	MD. GOLAM MADANI	//
	WP(C)/32097/2024	VS	VS	0
		UNION OF INDIA		//
339	D-WP(C)/52486/2024	LEMBA BANKIRA	ARIJEET MISHRA	//
	WP(C)/32098/2024	VS	VS	0
		THE COLLECTOR, MAYURBHANJ		//
340	D-WP(C)/52331/2024	SRIDHAR PRUSTY	SIBAPRASAD PATI	//
	WP(C)/32099/2024	VS	VS	0

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341	D-WP(C)/50426/2024 WP(C)/32100/2024	STATE OF ODISHA M/S. SUSHANTA KUMAR MOHAPATRA, CUTTACK VS ASST COMNR, GST AND CENTRAL EXCISE, CUTTACK- II	MADHAB LAL AGARWAL VS	// // ()
342	D-WP(C)/52714/2024 WP(C)/32101/2024	RASHMI RANJAN JENA VS BANK OF INDIA	SATYABRATA DASH VS	// ()
343	D-WP(C)/52483/2024 WP(C)/32102/2024	SUNIL KUMAR SAHOO VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// ()
344	D-WP(C)/52390/2024 WP(C)/32103/2024	PRATAP CHANDRA PATTANAİK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()
345	D-WP(C)/52396/2024 WP(C)/32104/2024	NILACHAL PUJAHARI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()
346	D-WP(C)/51186/2024 WP(C)/32105/2024	SUDARSHAN MUDULI VS STATE OF ODISHA	PRANGYANANDA PATTANAİK VS	// ()
347	D-WP(C)/51596/2024 WP(C)/32106/2024	SUSANT NAIK VS STATE OF ODISHA	DR.NIRANJAN SWAIN VS	// ()
348	D-WP(C)/52857/2024 WP(C)/32107/2024	PRABHAKAR PRADHAN VS STATE OF ODISHA	MANORANJAN PADHI VS	// ()
349	D-ABLAPL/35203/2024 ABLAPL/14575/2024	JITU SAHU @ JITENDRA KUMAR SAHU @ JITENDRA KUMAR SAHOO VS STATE OF ODISHA	PRIYARANJAN MOHANTY VS	KUNDHEIGOLA /260 /2024 ()
350	D-ABLAPL/37649/2024 ABLAPL/14576/2024	MD.SAHIL VS STATE OF ODISHA	ANIRUDHA DAS VS	TITILAGARH /354 /2024 ()
351	D-ABLAPL/38088/2024 ABLAPL/14577/2024	RAJENDRA BEHERA @ RAJU BEHERA VS STATE OF ODISHA	KUMAR PRAJWAL VS	JAJPUR TOWN /469 /2024 ()

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352	D-ABLAPL/37667/2024 ABLAPL/14578/2024	KISHORE CHANDRA SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	COLLIERY /203 /2019 () //
353	D-ABLAPL/37335/2024 ABLAPL/14579/2024	TAPAN MOHANAND @ TAPAN MAHANANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /338 /2024 () //
354	D-ABLAPL/37721/2024 ABLAPL/14580/2024	DURDHANTA BARIK VS STATE OF ODISHA	KULDEEP NARAYANA PANDA VS	DHARAMGARH /303 /2024 () //
355	D-ABLAPL/37854/2024 ABLAPL/14581/2024	SILU @ SIDHARTHA CHAND VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /247 /2024 () //
356	D-ABLAPL/38091/2024 ABLAPL/14582/2024	PRASHANTA NAYAK VS STATE OF ODISHA	KUMAR PRAJWAL VS	JAJPUR SADAR /334 /2024 () //
357	D-ABLAPL/37756/2024 ABLAPL/14583/2024	RAJA MANDANA @ MANDAL VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	SAHID NAGAR P.S. /480 /2024 () //
358	D-ABLAPL/38089/2024 ABLAPL/14584/2024	SANGRAM KESHARI PANDA @ SANDRAM PANDA VS STATE OF ODISHA	KUMAR PRAJWAL VS	JAJPUR SADAR /330 /2024 () //
359	D-ABLAPL/37940/2024 ABLAPL/14585/2024	MANAS KUMAR BARIK @ MANAS BARIK VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	MAHILA P.S.(BBSR) /204 /2024 () //
360	D-ABLAPL/38090/2024 ABLAPL/14586/2024	RASHMI RANJAN SAHOO VS STATE OF ODISHA	KUMAR PRAJWAL VS	JAJPUR TOWN /472 /2024 () //
361	D-ABLAPL/37961/2024 ABLAPL/14587/2024	BIDUR ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,KHANDAPARA(Nayagarh) 2(A)CC/000107/2024
362	D-ABLAPL/37991/2024 ABLAPL/14588/2024	DILLIP KUMAR MALLICK VS STATE OF ODISHA	RABI NARAYAN PANDA VS	CYBER CRIME AND ECONOMIC OFFEN () //
363	D-ABLAPL/38002/2024	AKSHAY PATRA	PRAMOD KUMAR JENA	BASTA /258 /2024

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	ABLAPL/14589/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/38005/2024 ABLAPL/14590/2024	SK. RABBANI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PURUNABAZAR /329 /2024 () //
365	D-ABLAPL/38036/2024 ABLAPL/14591/2024	PARAMANANDA MOHANTA @ MAHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /314 /2024 () //
366	D-ABLAPL/38038/2024 ABLAPL/14592/2024	PINKU SAHU @ CHITARANJAN SAHU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHALLIKOTE /911 /2024 () //
367	D-ABLAPL/37355/2024 ABLAPL/14593/2024	BASANTA DAS@KALIA VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	SORO /788 /2024 () //
368	D-ABLAPL/38040/2024 ABLAPL/14594/2024	PINKU SAHU @ CHITARANJAN SAHU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHALLIKOTE /929 /2024 () //
369	D-ABLAPL/37867/2024 ABLAPL/14595/2024	JHARANA BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /259 /2024 () //
370	D-ABLAPL/37903/2024 ABLAPL/14596/2024	SURESH CHANDRA SAHU@SURESH SAHU VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	TARASINGI /376 /2024 () //
371	D-ABLAPL/37924/2024 ABLAPL/14597/2024	RAJENDRA NARAYAN SAHU VS STATE OF ODISHA	MANORANJAN KAR VS	RASOL /335 /2024 () //
372	D-ABLAPL/37925/2024 ABLAPL/14598/2024	PRABHAKAR BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	CHANDAKA P.S. /405 /2024 () //
373	D-ABLAPL/38073/2024 ABLAPL/14599/2024	RABI DEI @ BEHERA VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /860 /2022 () //
374	D-ABLAPL/38078/2024 ABLAPL/14600/2024	SAMIRUDDIN KHAN VS	DHIREN KUMAR DAS VS	CUTTACK SADAR /674 /2024 ()

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375	D-ABLAPL/38081/2024 ABLAPL/14601/2024	STATE OF ODISHA MANJAYA KUMAR BISWAL VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// ALAKUNDA /152 /2024 () //
376	D-ABLAPL/37382/2024 ABLAPL/14602/2024	STATE OF ODISHA KRUSHNA CHANDRA GOMANGO VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// GUNUPUR /268 /2024 () //
377	D-ABLAPL/37934/2024 ABLAPL/14603/2024	STATE OF ODISHA SEBATI BARIK VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// MAHILA P.S.(BBSR) /204 /2024 () //
378	D-ABLAPL/37995/2024 ABLAPL/14604/2024	STATE OF ODISHA SK. ANIS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// PURUNABAZAR /331 /2024 () //
379	D-ABLAPL/37289/2024 ABLAPL/14605/2024	STATE OF ODISHA KUMAR MAHARANA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	// Maitri Vihar PS /527 /2024 () //
380	D-ABLAPL/37740/2024 ABLAPL/14606/2024	STATE OF ODISHA RAJENDRA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BEGUNIAPADA /543 /2023 () //
381	D-ABLAPL/38000/2024 ABLAPL/14607/2024	STATE OF ODISHA RAMA KRUSHNA MUDULI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// / /0 () //
382	D-ABLAPL/37795/2024 ABLAPL/14608/2024	STATE OF ODISHA GIRISH PADHAN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// // NYAYADHIKARI,GRAM NYAYALAYA, 2(B)CC/0000002/2024
383	D-ABLAPL/38023/2024 ABLAPL/14609/2024	STATE OF ODISHA SATRUGHNA NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// HINDOL /127 /2022 () //
384	D-ABLAPL/38024/2024 ABLAPL/14610/2024	STATE OF ODISHA SOUMYA RANJAN RAM VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// JAJPUR ROAD /531 /2024 () //
385	D-ABLAPL/37836/2024 ABLAPL/14611/2024	STATE OF ODISHA SOURAV RANJAN GIRI VS STATE OF ODISHA	NIRANJAN LENKA VS	// BARIPADA TOWN /168 /2010 () //

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386	D-ABLAPL/37953/2024 ABLAPL/14612/2024	PAPUNI MOHANTY @ RASHMI RANJAN MOHANTY VS STATE OF ODISHA	AVIRAM PATRA VS	GOBINDAPUR /134 /2001 () //
387	D-ABLAPL/38233/2024 ABLAPL/14613/2024	SEKH MOHAMMAD WAJID VS STATE OF ODISHA	SIDHARTHA DAS VS	JAGDALPUR /210 /2024 () //
388	D-ABLAPL/37974/2024 ABLAPL/14614/2024	AFTAB @ MD. AFTAB HUSSAIN VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JHARSUGUDA /634 /2024 () //
389	D-ABLAPL/38045/2024 ABLAPL/14615/2024	MANISH KUMAR JALAN VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	RAGHUNATHPALI /613 /2024 () //
390	D-ABLAPL/37837/2024 ABLAPL/14616/2024	SOURAV RANJAN GIRI VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /145 /2010 () //
391	D-ABLAPL/37976/2024 ABLAPL/14617/2024	DADIK DIGAL VS STATE OF ODISHA	UMA CHARAN MISHRA VS	KOTOAGARH /52 /2024 () //
392	D-ABLAPL/38047/2024 ABLAPL/14618/2024	TRUPTI RANJAN DAS VS STATE OF ODISHA	SARADA DASH VS	MALKANGIRI /59 /2021 () //
393	D-ABLAPL/37892/2024 ABLAPL/14619/2024	KUNTALA JENA @ BAUNA JENA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	TIHIDI /312 /2024 () //
394	D-ABLAPL/37902/2024 ABLAPL/14620/2024	DHUNU @ TAHIR KHAN@TAHER KHAN VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	TIGIRIA /294 /2024 () //
395	D-ABLAPL/38027/2024 ABLAPL/14621/2024	SAGAR JENA VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	JAJPUR TOWN /498 /2024 () //
396	D-ABLAPL/38109/2024 ABLAPL/14622/2024	MAHENDRA KUMAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KANJIPANI /81 /2023 () //
397	D-ABLAPL/37989/2024	SURYA NARAYAN SAHU	ANUPAM DASH	CHAMAKHANDI /48 /2023

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	ABLAPL/14623/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/38035/2024 ABLAPL/14624/2024	YUBRAJ MALIK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /534 /2024 () //
399	D-ABLAPL/37587/2024 ABLAPL/14625/2024	YOGESH JALAN VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	AINTHAPALI /289 /2017 () //
400	D-ABLAPL/38130/2024 ABLAPL/14626/2024	SAROJ SAHOO @ SAROJ KUMAR SAHOO VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /135 /2023 () //
401	D-ABLAPL/38152/2024 ABLAPL/14627/2024	JAYANTI GIRI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	JALESWAR /579 /2024 () //
402	D-ABLAPL/38153/2024 ABLAPL/14628/2024	BALI CHARAN PADHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /58 /2021 () //
403	D-ABLAPL/38019/2024 ABLAPL/14629/2024	ABINASH SAMAL VS STATE OF ODISHA	NABA KISHORE GURU VS	DHENKANAL TOWN /63 /2021 () //
404	D-ABLAPL/38154/2024 ABLAPL/14630/2024	MIRZA AFROZ ALI BAIG VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /282 /2024 () //
405	D-ABLAPL/38028/2024 ABLAPL/14631/2024	AJAYA KUMAR JENA VS STATE OF ODISHA	NABA KISHORE GURU VS	NIHALPRASAD /208 /2024 () //
406	D-ABLAPL/38098/2024 ABLAPL/14632/2024	KARTIKESWAR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /54 /2017 () //
407	D-ABLAPL/38110/2024 ABLAPL/14633/2024	HRUSIKESH DAS @ NILU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /127 /2024 () //
408	D-ABLAPL/38127/2024 ABLAPL/14634/2024	SOUMYA RANJAN GHATUAL @ PAPU VS	BISWARANJAN DALAI VS	BANKI /417 /2024 ()

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409	D-ABLAPL/38031/2024 ABLAPL/14635/2024	STATE OF ODISHA JYOTI RANJAN SAHOO VS	KULDEEP MOHANTY VS	// BANKI /421 /2024 ()
410	D-ABLAPL/38145/2024 ABLAPL/14636/2024	STATE OF ODISHA JIBAN BHOI VS	BIJAY KUMAR BEHERA VS	// MANCHESWAR P.S. /585 /2024 ()
411	D-ABLAPL/38032/2024 ABLAPL/14637/2024	STATE OF ODISHA SANGRAM KESARI NAYAK VS	KULDEEP MOHANTY VS	// BANKI /421 /2024 ()
412	D-ABLAPL/38043/2024 ABLAPL/14638/2024	STATE OF ODISHA SUJAT KUMAR DAS VS	BYOMAKESH TRIPATHY VS	// / /0 ()
413	D-ABLAPL/37776/2024 ABLAPL/14639/2024	STATE OF ODISHA MADHAB BEHERA @ MADHABA BEHERA VS	SANJIB KUMAR BHANJADEO VS	// / /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR
414	D-ABLAPL/38044/2024 ABLAPL/14640/2024	STATE OF ODISHA RASHMI RANJAN SWAIN VS	BYOMAKESH TRIPATHY VS	// / /0 ()
415	D-ABLAPL/38046/2024 ABLAPL/14641/2024	STATE OF ODISHA TAPAS KUMAR BISWAL @ TAPAS BISWAL VS	ACHYUTA PRIYADARSAN MISHRA VS	// NAUGAON /289 /2024 ()
416	D-ABLAPL/38071/2024 ABLAPL/14642/2024	STATE OF ODISHA ABHAY KUMAR BHOI VS	RAKESH BEHERA VS	// HINDOL /321 /2024 ()
417	D-ABLAPL/38148/2024 ABLAPL/14643/2024	STATE OF ODISHA SUBHAM PATNAIK VS	AJAYA KUMAR NANDA VS	// RAYAGADA TOWN /419 /2024 ()
418	D-ABLAPL/38072/2024 ABLAPL/14644/2024	STATE OF ODISHA MUNA @ SIPUN KUMAR NAIK VS	RAKESH BEHERA VS	// COLLIERY /463 /2021 ()
419	D-ABLAPL/38149/2024 ABLAPL/14645/2024	STATE OF ODISHA KALIA @ KALANDI CHARAN SAHOO VS	PANCHANAN PANIGRAHI VS	// SUKINDA /29 /2021 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/38150/2024 ABLAPL/14646/2024	DILLIP PRADHAN VS STATE OF ORISSA	RAJENDRA NARAYAN ROUT VS	GOLANTHARA (BERHAMPUR) /261 /2024 () //
421	D-ABLAPL/38082/2024 ABLAPL/14647/2024	RANJIT NAIK @ NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	RUPSA /85 /2024 () //
422	D-ABLAPL/38084/2024 ABLAPL/14648/2024	RABINDRA @ RABINDER KUMAR DANDPAT VS STATE OF ODISHA	SURYAKANTA DASH VS	RUPSA /85 /2024 () //
423	D-ABLAPL/37986/2024 ABLAPL/14649/2024	GAJENDRA MISHRA @ GAJENDRANATHA MISHRA VS STATE OF ODISHA(VIG.)	ANUPAM DASH VS	BALASORE VIGILANCE /40 /2003 () //